

2

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/147/2016
NAME OF THE PETITIONER(S) : M/s Avigo Trustee Company Pvt. Ltd. & another
NAME OF THE RESPONDENT(S) : M/s G.E.T. Power Private Limited & 8 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION
SIGNATURE

REPRESENTATION BY WHOM

1	ADITYA TIWARI	ADVOCATE PETITIONER No 1 & 2	
2	K. Gowtham Kumar Athiban Vijay	Counsel for R1-3	

ORDER

Shri Aditya Tiwari, counsel for the petitioner present. Shri K Gowtham Kumar, counsel for R1 to R3 present. Counsel for petitioner has filed 2nd additional affidavit in support of application for direction to undertake the forensic audit of R1 company to which the counsel for respondents sought time. At request time is enlarged. Both the counsels are directed to argue the matter in relation to the maintainability of the petition and on the issue of interim prayer contained in sub para (g) of para 9 of the petition. Put up on **31.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)